

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Transfer Petition(s)(Civil)

No(s). 257-266/2014

U.O.I ETC ETC

Petitioner(s)

VERSUS

SKP SECURITIES LTD & ORS

Respondent(s)

(with appln. (s) for stay)

Date : 13/01/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. D. S. Mahra, Adv.
Mr. Sudhakar Dwivedi, Adv.

For Respondent(s)

Ms. Praveen Swarup, Adv.
Mr. J.K. Mittal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the respondent nos. 2 and 3
have already filed the counter affidavit. The other se
rved
respondents shall be a liberty to file the counter affidavit within
a period of four weeks .

The office report proceeds to state that the service report
from the Trial Court in respect of the respondent nos. 4 to 7 has
not been received as yet. A reminder shall be issued.

List again on 20.03.2015.

(M K HANJURA)
Registrar

PS

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.01.17
11:21:21 IST
Reason: